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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 532/2023

SARTAJ @ALLAHARAKHA

..... Petitioner

Through: Mr. Ajay Verma, Advocate (DSLSA)

Mr. Sushant Bali, Advocate (Amicus

Curie)

versus

STATE OF NCT OF DELHI

..... Respondent

Through: Mr. Sanjeev Bhandari, ASC for the

State with SI Pankaj, P.S. Hazrat Nizamuddin, Mr. Kunal Mittal, Mr. Arjit Sharma and Ms. Rishika,

Advocates

**CORAM:** 

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER 05.01.2024

**%** 

- 1. Hon'ble Judge is not holding court today.
- 2. Re-notify on 22.02.2024.

**BY ORDER** 

**COURT MASTER** 

**JANUARY 5, 2024/ ns** 

Click here to check corrigendum, if any